

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) 2,813.

(b) Approximately 2,000.

(c) For Corporation-controlled retail outlets, known as 'A' class outlets, Indian Oil Corporation leases and develops land and puts up all facilities including pumps, tanks, sales-room, emblem sign and service station equipment (where applicable). For dealer-controlled sites, known as 'B' class outlets, Corporation's investment is limited to the provision of pumps, tanks and emblem signs only. The Corporation has also a hire-purchase policy for service station equipment. Where justified, suitable subsidy is given to selected dealers for modernising their outlets. The facilities presently given by Indian Oil Corporation are broadly similar to those given by the other oil companies.

Complaints from Medical Institutions of Mysore. regarding Private Institutions

2066. SHRI G. Y. KRISHNAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have received some complaints from the Medical Institutions of Mysore State regarding Private running Institutions; and

(b) if so, the action taken by Government in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) Yes.

(b) Complaints in respect of two private Medical Institutions in Mysore State have been received. One is from the students of the Medical College, Gulbarga, and the other is from the non-teaching staff of the Kasturba Medical College, Manipal.

Regarding the Gulbarga Medical College, the complaint is that the management is charging high College fees in addition to Capitation fee. As regards the Kasturba Medical College, Manipal, the complaint relates to inadequacy of pay and allowances of the non-teaching staff.

Both these complaints have been forwarded to the Government of Mysore for appropriate action. Since they are private Institutions, the Government of India can hardly intervene in the matter.

Incentive Scheme in Sindri Fertiliser Factory

2067. SHRI S. P. BHATTACHARYYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any incentive scheme in Sindri Fertilizer Factory;

(b) if so, the main features thereof; and

(c) the steps taken by Government for the implementation of the scheme?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) to (c). The information is being collected from the Fertilizer Corporation of India and will be laid on the Table of the House in due course.

घरेलू गैस के मूल्य में कमी होना

2068. श्री नरेन्द्र सिंह बिष्ट: क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या तीन महीने पूर्व सरकार ने घरेलू गैस के मूल्य में प्रति सिलण्डर 3 रुपये कम करने का निर्णय किया था;

(ख) यदि हां, तो उक्त निर्णय को लागू नहीं करने के क्या कारण हैं;

(ग) क्या गैस के उत्पादक अथवा सप्लायर गैस के सिलेण्डरों के मूल्य में वृद्धि करने की अनुमति के लिये सरकार पर दबाव डाल रहे हैं; और

(घ) यदि हां, तो सरकार ने उन गैस-उत्पादकों और सप्लायरों के विरुद्ध क्या कार्यवाही की है जिन्होंने सरकार के पिछले निर्णय को लागू नहीं किया है और जनता के हित और गैस संयंत्रों के परिवर्तित प्रयोग को दृष्टि में रखते हुए गैस के सिलेण्डरों के मूल्य घटाने के लिये सरकार क्या कार्यवाही कर रही है ?

पेट्रोलियम और रसायन मंत्री (श्री पी० सी० सेठी): (क) तेल-मूल्य-समिति जिसने उत्पादों के मूल्य-निर्धारण की जांच की थी, ने सिफारिश की कि सारे भारत में प्राइवेट तेल कम्पनियों तथा भारतीय तेल निगम के तरल